

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2016
CA No. 33/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

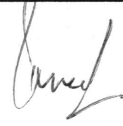
NAME OF THE PARTIES:

Satish Pawa

V/s.

M/s. Jagat Agro Commodities Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Puneet Arora, MD } a/c Puneet Arora, MD }	FOR PETITIONER	

Order

CA No.33/2016 in TCP No.10/397-398/NCLT/MB/MAH/2016

At the request of the parties, list this matter for hearing on 11.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)